GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- †820 TO BE ANSWERED ON- 04/12/2025

WELFARE SCHEMES FOR TRIBAL COMMUNITIES

† 820. SHRI SHYAMKUMAR DAULAT BARVE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is at present implementing any scheme for the economic, social and educational welfare of tribal communities in the State of Maharashtra;
- (b) if so, the details thereof, scheme-wise;
- (c) the number of beneficiaries under each such scheme, district-wise; and
- (d) the amount of funds allocated for these schemes during the last five years, district-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a) and (b): Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country including the State of Maharashtra. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are mandated to allocate certain percentage of their total scheme budget every year for tribal development under DAPST to bridge the developmental gap between Scheduled Tribes (STs) and non-ST populations and for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Schemes along-with funds allocated by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile of Union Budget document in the link https://www.indiabudget.gov.in/budget2024-25/doc/eb/stat10b.pdf.

State Governments are also supposed to earmark TSP funds with respect to the total Scheme allocation, in proportion to ST population (Census 2011) in the State. The details of allocation and expenditure for TSP by States/UTs out of their own funds including the State of Maharashtra are available at https://statetsp.tribal.gov.in.

Further, Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the Scheduled Tribes (STs) in the country. The details of these schemes is given at **Annexure I**.

- (c): The details are enclosed at Annexure II.
- (d): The details are enclosed at Annexure III.

Annexure referred to in reply to part (a) and (b) of the Lok Sabha Unstarred Question No. †820 for answer on 04.12.2025 by Shri Shyamkumar Daulat Barve regarding "Welfare Schemes for Tribal Communities"

Brief details of major schemes/programmes being implemented by the Ministry of Tribal Affairs in the country:

- (i) Dharti Aaba Janjatiya Gram Utkarsh Abhiyan: Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr).
- (ii) Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN): Government has launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) on 15th November 2023, which is celebrated as Janjatiya Gaurav Divas. The mission with financial outlay of around Rs.24,000 Crore aims to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, electrification of un-electrified households and sustainable livelihood opportunities in time bound manner in 3 years.
- (iii) Pradhan Mantri Janjatiya Vikas Mission (PMJVM): The Ministry of Tribal Affairs is implementing the Pradhan Mantri Janjatiya Vikas Mission (PMJVM), which has been designed through the merger of two existing schemes for the promotion of tribal livelihood, i.e., "Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP" and "Institutional Support for Development and Marketing of Tribal Products/Produce".

The scheme envisages fixation and declaration of Minimum Support Price for the selected MFP. Procurement and Marketing operation at pre-fixed MSP will be undertaken by the designated State Agencies in the event of the prevailing market price of the particular MFP item falling below the stipulated MSP. Simultaneously other medium and long-term issues like sustainable collection, value addition, infrastructure development, knowledge base expansion of MFP and market intelligence development will also be addressed.

(iv) Eklavya Model Residential Schools (EMRS): Eklavya Model Residential School (EMRS) was started in the year 2018-19 to provide quality education at par with Navodaya Vidyalaya to the tribal children in their own environment. Under the new scheme, Government decided to establish 440 EMRSs, one EMRS in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). 288 EMRS schools were initially funded under Grants under Article 275(1) of the Constitution, which are being upgraded as per the new model. Accordingly, Ministry has set the target to set up total of 728 EMRSs benefiting around 3.5 lakh ST students across the country.

- (v) Grants under Article 275(1) of the Constitution: Under the Proviso to Article 275(1) of Constitution, Grants are released to States, having ST population for raising the level of administration in Scheduled Areas and for the welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the State Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.
- (vi) Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes: Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds projects in the fields of education and health, covering residential schools, non-residential schools, hostels, mobile dispensaries, ten or more bedded hospitals, livelihood, etc.
- (vii) Pre-Matric Scholarships to ST students: The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.
- (viii) Post Matric Scholarship to ST students: The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UT of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.
- (ix) National Overseas Scholarships for ST Candidates: The Scheme provides for financial assistance to selected students to pursue Post Graduation, PhD & Post-Doctoral study abroad. A total of 20 awards are given every year. Of these, 17 awards are for STs and 3 awards for students belonging to Particularly Vulnerable Tribal Groups (PVTGs). Parental/family income from all sources should not exceed Rs.6.00 lakhs per annum.
- (x) National Fellowship & Scholarship for Higher Education of ST students:
- (a) National Scholarship—(Top class) Scheme [Graduate level]: The objective of the scheme is to encourage meritorious ST students for pursuing studies in prescribed courses in any of the 265 institutions of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry. Family income from all sources should not exceed Rs.6.00 lakhs per annum. Scholarship amount includes tuition fees, living expenses and allowances for books and computer.
- **(b) National Fellowship for ST students:** 750 fellowships are provided to ST students each year for pursing higher studies in India for MPhil and PhD. Fellowship is granted as per UGC norms.

(xi) Support to Tribal Research Institutes (TRIs): Ministry extends support to the State Governments through the Scheme to set up new TRIs where it didn't exist and to strengthen functioning of existing TRIs to carry out its core responsibility towards Research & Documentations, Training and capacity building, promotion of rich tribal heritage etc. To preserve tribal art and culture, financial assistance is provided to TRI's to carry out various activities to preserve and promote tribal culture and heritage across the country through research and documentation, maintenance and preservation of art & artefacts, setting up of tribal museum, exchange visits for the tribals to other parts of the State, organizing tribal festivals etc. Funding under this Scheme is 100% grant-in-aid by the Ministry of Tribal Affairs to the TRIs on need basis with the approval of Apex Committee.

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. †820 for answer on 04.12.2025 by Shri Shyamkumar Daulat Barve regarding "Welfare Schemes for Tribal Communities"

PM-JANMAN (MPC)

Sr.No.	District	Sanctioned	Completed
1	Ahillynagar	1	-
2	Chandrapur	2	2
3	Gadchiroli	25	7
4	Nanded	4	4
5	Nashik	5	2
6	Palghar	30	22
7	Raigad	20	9
8	Thane	4	2
9	Wardha	3	1
10	Yavatmal	27	13
,	Total	121	62

PM-JANMAN (Anganwadi Centre)

Sr.No.	District	Approved Anganwadis
1	Gadchiroli	25
2	Nanded	1
3	Nashik	12
4	Palghar	15
5	Pune	11
6	Raigad	63
7	Ratnagiri	8
8	Satara	2
9	Thane	22
10	Yavatmal	9
,	Total	178

PM-JANMAN (Hostels)

Sr.No	District	Sanctioned hostels
1	Raigad	6
2	Yavatmal	6
3	Gadchiroli	2
4	Nashik	2
5	Nanded	1
6	Wardha	8
r	Γotal	25

Ekl	Eklavya Model Residential School, Maharashtra Students Strength AY 2025-26								
Sr.	ATC	PO	Name of EMRS		Tota	1			
No.					Boys	Girls	Total		
1	Nashik	Nashik	Nashik	Peth Road	196	185	381		
2	Nashik	Nashik		Pimpri Sadroddin	195	203	398		
3	Nashik	Nashik		Titve	162	161	323		
4	Nashik	Kalwan		Ajmer Saundane	187	207	394		
5	Nashik	Kalwan		Chankapur	185	189	374		
6	Nashik	Kalwan		Shinde digar	164	176	340		
7	Nashik	Nashik		Devgaon (Peth)	100	113	213		
8	Nashik	Nashik		Boripada	113	107	220		
9	Nashik	Nandurbar	Nandurbar	Nandurbar	168	183	351		
10	Nashik	Nandurbar		Dhongsangali	165	172	337		
11	Nashik	Taloda		Akkalkuwa	161	180	341		
12	Nashik	Taloda		Dhadgaon	175	170	345		
13	Nashik	Nandurbar		Mohida (Shahada)	111	100	211		
14	Nashik	Taloda		Taloda (Kharwad)	113	110	223		
15	Nashik	Rajur	AhilyaNagar	Maveshi	177	205	382		
16	Nashik	Dhule	Dhule	Pimpalner	182	196	378		
17	Nashik	Dhule		Bhadane	118	118	236		
18	Thane	Dahanu	Palghar	Kambalgaon	185	190	375		
19	Thane	Shahapur	Thane	Shendegaon	179	167	346		
20	Thane	Dahanu	Palghar	Savane	142	161	303		
21	Thane	Jawhar	Palghar	Palsunde (Jawhar)	150	139	289		
22	Thane	Dahanu	Palghar	Mokhada (Karegaon)	85	77	162		
23	Thane	Dahanu	Palghar	Dahanu	142	132	274		
24	Amravati	Dharni	Amravati	Chikhaldara	165	169	334		
25	Amravati	Dharni		Dharni	96	83	179		
26	Amravati	Pandharkawad	Yavatmal	Botoni	175	178	353		
27	Amravati	Kinwat	Nanded	Sahastrakund	180	191	371		
28	Nagpur	Nagpur	Nagpur	Khairiparsoda	195	193	388		
29	Nagpur	Deori	Gondia	Borgaon Bazar	180	206	386		
30	Nagpur	Gadchiroli	Gadchiroli	Chamorshi	167	187	354		
31	Nagpur	Gadchiroli		Gewardha	123	117	240		
32	Nagpur	Gadchiroli		Korchi	136	133	269		
33	Nagpur	Bhamragad		Bhamragad	78	78	156		
34	Nagpur	Gadchiroli		Etapalli	88	62	150		
35	Nagpur	Gadchiroli		Dhanora	77	61	138		
36	Nagpur	Aheri		Aheri	201	202	403		
37	Nagpur	Chandrapur	Chandrapur	Dewada	175	184	359		
		Total			5591	5685	11276		

Post-matric scholarship (FY 2025-2026)						
Sr. No	District	No. of Students				
1	Ahmednagar	3,725				
2	Akola	431				
3	Amravati	2,105				
4	Beed	511				
5	Bhandara	1,212				
6	Buldana	351				
7	Chandrapur	4,003				
8	Chhatrapati Sambhaji Nagar	2,487				
9	Dharashiv	149				
10	Dhule	2,774				
11	Gadchiroli	2,815				
12	Gondiya	1,729				
13	Hingoli	1,430				
14	Jalgaon	1,728				
15	Jalna	346				
16	Kolhapur	127				
17	Latur	407				
18	Mumbai City	170				
19	Mumbai Suburban	158				
20	Nagpur	4,276				
21	Nanded	2,198				
22	Nandurbar	11,042				
23	Nashik	24,703				
24	Palghar	4,961				
25	Parbhani	2,584				
26	Pune	4,031				
27	Raigarh	406				
28	Ratnagiri	67				
29	Sangli	69				
30	Satara	136				
31	Sindhudurg	56				
32	Solapur	104				
33	Thane	2,198				
34	Wardha	1,645				
35	Washim	433				
36	Yavatmal	2,524				
	Total	88,091				

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. †820 for answer on 04.12.2025 by Shri Shyamkumar Daulat Barve regarding "Welfare Schemes for Tribal Communities"

Fund allocations made during last five financial years by the Ministry under these schemes/programmes is as follows:

Funds released under Post-Matric scholarship Scheme for ST students

(Rs. In Crore)

Sl.No	.Name of the State/UT	F.Y. 2020-	F.Y. 2021- 22	F.Y. 2022- 23	F.Y. 2023- 24	F.Y. 2024- 25*
1	Maharashtra	181.50			570.36	117.81

^{*}Provisional

Funds released during last two years under PM-JANMAN

(in Rs. Cr)

S.N.	State	FY 2023-24	FY 2024-25*
1	Maharashtra	12.47	5.00

^{*}Provisional

The details of funds released during last five years under the scheme "Development of PVTGs" are as under:

(in Rs. lakhs)

	S. No	State	2020-21	2021-22	2022-23	2023-24	2024-25*
I	1	Maharashtra	1411.66	0	0	0	0

^{*}Provisional

Amount of loan disbursed by NSTFDC in the last five years

Rs. in lakhs

Sl.		2020-21	2021-22	2022-23	2023-24	2024-25*
No.	State	Amount	Amount	Amount	Amount	Amount
110.		disbursed	disbursed	disbursed	disbursed	disbursed
1	Maharashtra	37.27	209.06	658.19	2523.52	567.76

*Provisional

Funds released under SCA to TSS/PMAAGY during last 5 years

(Rs. in lakh)

S. No.	. States	SCA to TSS	PMAAGY			
		2020-21	2021-22	2022-23	2023-24	2024-25*
		Fund Release				
1	Maharashtra	0.00	0.00	13485.50	0.00	0.00

^{*}Provisional

	Statement showing fund released under Article 275(1) of Constitution								
						(Rs.in Lakh)			
S.N	States	2020-21	2021-22	2022-23	2023-24	2024-25*			
		Total Release							
1	Maharashtra	4573.16	0.00	0.00	0.00	0.00			

^{*}Provisional

DETAILS OF FUND RELEASED FUNDED DURING THE YEAR 2020-21 TO 2024-25 UNDER THE SCHEME OF GRANTS IN AID TO VOLUNTARY ORGANIZATIONS WORKING FOR THE WELFARE OF SCHEDULED TRIBES'

(Rs.in Lakh)

State	2020-21	2021-22	2022-23	2023-24	2024-25*
MAHARASHTRA	402.57	673.98	1358.81	1047.53	1550.50

^{*}Provisional

Details of funds released under the Scheme of 'Support to Tribal Research Institutes' during 2020-21 to 2024-25

(Rs. in lakh)

Sl. No	State	Fund Released							
51. 110		2020-21	2021-22	2022-23	2023-24	2024-25*			
1	Maharashtra	0.00	0	0.00	0.00	250.00			

^{*}Provisional

Details of funds released under EMRS during last five years

(Rs. In Lakh)

S. No.	Name of the State/UT	2020-21	2021-22	2022-23	2023-24	2024-25*
1	Maharashtra	2,787.16	4,393.74	12,919.16	8,525.91	26,849.30

^{*}Provisional
